Declaration of Assets and Liabilities

Year....2024-25.

I, Sachidanand Kumar son/daughter/wife of Shri Ram Snehi Singh aged-49 years, belonging to Stenographer & Private Secretary services and presently working as Principal Private Secretary, Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.			Spouse Name(S)- Abha Kumari	Dependant- 1 Name Abhishek Anand	Dependant -2 Name	t)ependant -3 Etc. Name	
(i)	Cash	10,000/-	20,000/-	-	-	-	
(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	S.B.I Saving A/C Rs.10,000/- ICICI Rs.5,000/-	PNB, Patliputra Rs.22,000/-	-	-	-	
(iii)	Bonds, Debentures and Shares in companies	· -	-	-	-	-	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Policy- 1- 2,000/-p.a. 2- 1663/-p.a. 3- 1992/-p.a. 4- 1983/-p.a.		-		-	
(v)	Motor Vehicles (details of make, etc.)	Moter Cycle- BR01BK9782		-	_		
(vi)	Jewellery (give details of weight and value)	70 gm Gold	250 gm Gold 3,500 gm Silver	-	-	-	
(vii)	Other assets, such as values of claims / interests		-	· · · ·	-	-	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock
Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

19/2/24

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.		Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		Name(S)	-	- Name	Etc. Name
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-	6,000 Sq. Bairiya, Patna			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	
v) .	Others (such as interest in property)	-	-	-	-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on	
(a)	(i) Loans from Banks	SBI vidhan mandal branch patna	12,00,000/- Rupee	
	(ii) Loans from financial institutions	-	-	
	(iii) Government Dues:(a) dues to departments dealing with government accommodation	-		
	(b) dues to departments dealing with supply of water		-	
	(c) dues to departments dealing with supply of electricity	-	-	
	(d) dues to departments dealing			

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	with telephones (e) dues to departments dealing with government transport (including aircraft and helicopters) (f) Other dues, if any		-	-
1.			,	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]		93,000/- Pan NoASWPK7670C	-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-		-
	(iii) Sales Tax [Only in case of proprietary business]	-		-
	(iv) Property Tax	-		-

Personal Detail

Home District	:-	PATNA that the above details are true to the best of my
Home District		B.S.S Bihar Secretariat Service etc.)
caure	:-	Stenographer & Private Secretary services
Cadre		A A/B/C
Class/Group	:-	A A/B/C
Date of Birth	:-	1 9 0 2 1 9 7 6 (DD/MM/YYYY)
Date of Birth		
Gender	:-	M (M/F)
OTT/CTT/FRAN NO.	:-	PTS/BIA-1207
GPF/CPF/PRAN No.		

Name of Employee: SACHIDANAND KUMAR

Designation: Private Secretary

Department- Bihar Vidhan Sabha, Patna

Note:

Place:.....Patna.....

Date:.....191212024

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.